

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 453
ANSWERED ON 05.12.2023

ULTRA-PROCESSED FOOD SECTOR

†453. **DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

Will the Minister of Food Processing Industries be pleased to state:

- (a) whether the Government is aware that India's ultra-processed food sector grew at a compound annual growth rate of 13.37 per cent in retail sales value from 2011 to 2021;
- (b) whether the Government has decided to implement a nutrient-based tax model in the country and if so, the details and if not, the reasons therefor; and
- (c) whether the Government plans to reduce taxes on healthier food products and if so, the details therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a): As per the latest Annual Survey of Industries (2019-20), the total output of the registered units engaged in production of the food products and beverages increased at a compound annual growth rate of 7.77% from 2011-12 to 2019-20. The retail sales data for the value-added/processed food products is not available.

(b) & (c): GST rates/rate slabs/exemptions applicable on supply of goods and services are prescribed on the recommendations of the GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre. There is no such recommendation from the GST Council.
